

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-08-2018

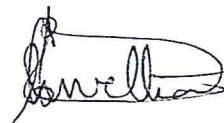
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/137/CAA/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : ADVANCED SYNCHRO TECH PVT LTD
INTEX AUTO GEARS PVT LTD
NEO TOOLINGS & TECHNICAL SERVICES PVT LTD
SHRI VENKATESWARA PROPERTIES LTD
U.S AUTOMOTIVES PVT LTD
NAME OF THE RESPONDENT(S) : NATESAN SYNCHROCONES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. VIKRAM P JAIN
ANITA SURESH
SHWETHA VASUDEWAN
(For Srinath Sridewan)

Counsel for the
Applicants



ORDER

Counsel for applicants present. Submissions heard. **Order is reserved.**

-sr-
(S VIJAYARAGHAVAN)
Member (Technical)

-sr-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)